

**Annexure – 7**

**Name of the corporate debtor: Jivanjyot Motors Private Limited. ; Date of commencement of CIRP 20/10/2022; List of creditors as on: 22/05/2023**

**List of operational creditors (Government dues)**

(Amount in ₹)

Sl. No.	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Government Department	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?					
1.	EPF	08.12.2022	191611	191061	Provident Fund and interest and damages	No	Nil	Nil	Nil	550	Recovery cost Rs.550 not admitted
2.	State Tax Officer (2), Unit-62, Surat	18.01.2023 10.02.2023	8079403	8079403	Gujarat Tax on entry of specified goods into local areas	No	Nil	Nil	Nil	Nil	Claim admitted as secured creditor under GVAT in light of the judgement of Hon'ble Supreme Court in the Rainbow case. Further, Additional claim of GVAT for Rs. 75,601 received on 10.02.2023